



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 05.05.2025

NOTICE

Please take notice that the following matters listed in the Court – II on 30.04.2025 were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) No. 87 of 2024 Part Heard	GH Energy Pvt. Ltd. Vs. Flovel Hydro Technologies Pvt. Ltd. & Anr. With	30.04.2025	29.05.2025
2.	Comp. App. (AT) No. 89 of 2024 & I.A. No. 7565 of 2024 Part Heard	Mecamidi HPP India Pvt. Ltd. Vs. Flovel Hydro Technologies Pvt. Ltd. With	30.04.2025	29.05.2025
3.	Comp. App. (AT) No. 90 of 2024 Part Heard	Sanjeev Kapoor & Anr. Vs. Flovel Hydro Technologies Pvt. Ltd. With	30.04.2025	29.05.2025
4.	Comp. App. (AT) No. 91 of 2024 Part Heard	Sanjeev Kapoor & Anr. Vs. Flovel Hydro Technologies Pvt. Ltd.	30.04.2025	29.05.2025

5.	Competition App. (AT) No. 13 of 2020 & I.A. No 1121 of 2021 Part Heard	Grasim Industries Ltd. Vs. Competition Commission of India & Anr. With	30.04.2025	21.07.2025
6.	Competition App. (AT) No. 11 of 2020 Part Heard	Textile Consumers Foundation Vs. Competition Commission of India & Anr. With	30.04.2025	21.07.2025
7.	Competition App. (AT) No. 14 of 2021 Part Heard	Grasim Industries Ltd. Vs. Competition Commission of India & Ors.	30.04.2025	21.07.2025
8.	Comp. App (AT) (Ins) No. 740 of 2023 & I.A. No. 2500 of 2023 & 3307, 8228 of 2024	IFCI Ltd. Vs. Raju Palanilkunnathil Kesavan & Anr. With	30.04.2025	06.05.2025
9.	Comp. App (AT) (Ins) No. 741 of 2023 & I.A. No. 2504 of 2023	IFCI Ltd. Vs. Raju Palanilkunnathil Kesavan	30.04.2025	06.05.2025
10.	Comp. App. (AT) (Ins) No. 1164 of 2024 Part Heard	Axis Bank Ltd. Vs. Naren Sheth & Anr.	30.04.2025	07.07.2025

By order of Hon'ble Chairperson
-Sd/-
Registrar